

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 72 OF 2019**

**Dated: 13<sup>th</sup> September, 2019**

**In the matter of:**

**Power Company of Karnataka Ltd.  
Versus  
Udupi Power Corporation Ltd. &Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **17.10.2019.**

**Court Master/PS**

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